

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 26<sup>th</sup> of July, 2023

Pursuant to the directions passed by the Hon'ble Supreme Court of India vide order dated 19.05.2023 passed in WP(C) No. 643/2015 (All India Judges Association Vs. UOI & Ors.) the Gauhati High Court has been pleased to re-designate the posts of Civil Judge and Munsiff in Assam and Senior Civil Judge and Civil Judge in Mizoram in the following manner:

<b>Assam</b>		
<b>Sl No.</b>	<b>Existing Post</b>	<b>Re-designated as</b>
1.	Civil Judge	Civil Judge (Sr. Div.)
2.	Munsiff	Civil Judge (Jr. Div.)

<b>Mizoram</b>		
<b>Sl No.</b>	<b>Existing Post</b>	<b>Re-designated as</b>
1	Senior Civil Judge	Civil Judge (Sr. Div.)
2	Civil Judge	Civil Judge (Jr. Div.)

This notification shall come into force with immediate effect.

By Order,  
Sd/- R. A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC-XI-9/ 23 / 330-345 / RC** **dated 26.07.2023.**

**Copy to:**

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar General, Gauhati High Court, Guwahati.
3. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Registrar (Admn. /Vigilance / Estt.) Gauhati High Court, Guwahati.
6. The Registrar-Cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
7. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

***(He is requested to circulate this Notification among all the District and Sessions Judges of the State of Mizoram.)***

*Contd...*

8. The District and Sessions Judge,  
Kamrup (M) / Kamrup, Amingaon / Nagaon / Morigaon / Golaghat / Jorhat /  
Sivasagar / Dibrugarh / Tinsukia / Dhemaji / Lakhimpur / Sonitpur, Tezpur /  
Darrang, Mangaldoi / Udalguri / Bongaigaon / Barpeta / Nalbari / Dhubri /  
Goalpara / Baksa / Hailakandi / Karimganj / Cachar, Silchar / Chirang / Dima  
Hasao / Karbi Anglong / Kokrajhar / Hojai / Charaideo / South Salmara  
Mancachar / Biswanath / West Karbi Anglong.

***(He/ She is requested to circulate this Notification amongst all the  
Officers of his/her district.)***

9. The Joint Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.  
10. The Deputy Registrar (\_\_\_\_\_) Gauhati High Court, Guwahati.  
11. The Librarian -Cum- Research Officer, Gauhati High Court, Guwahati.  
12. The Asstt. Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.  
13. The Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.  
14. The Administrative Officer, Judicial Academy, Assam.

***(He is requested to place the Notification before the Hon'ble  
Director, Judicial Academy)***

15. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification in the High Court  
Website.)***

16. The Private Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati, for the information of his/her  
Lordship/Ladyship.

R. A. Taparidar  
21.02.23  
**REGISTRAR (JUDICIAL)**